

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 194 of 2003

Jabalpur, this the 27th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Manik Lal Lakhera S/o Shri Har
P-rasad Lakhera, aged about 54
years, J.E.I., Deisal Shade, Itarsi,
Distt. Hoshangabad (M.P.)

APPLICANT

(By Advocate - None)

VERSUS

1. The Union of India, Through The Secretary, Department of Railways New Delhi.
2. The Central Railways, Through the General Manager, Mumbai (M.S.)
3. The Divisional Railway Manager, Bhopal Division, Bhopal (M.P.).
4. Shri R.C. Mehta, A E F (D), Bhopal Division, Central Railway, Bhopal (M.P.).

RESPONDENTS

(By Advocate - Shri M.N. Banerjee)

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

The present original application is regarding promotion of the applicant to the post of Assistant Engineer over respondent No. 4 who was junior to the applicant, but was given earlier promotion on 04/08/1998.

2. Shri Banerjee, learned counsel for the respondents states that firstly the case is hopelessly time barred. In addition to this the applicant has never given any representation to the Department about

his grievances. We also find that no copy of any such representation has been filed with the OA. Under the circumstances the original Application is disposed of with a direction to the applicant to file a representation to the Department with regard to his grievances, within a period of one month and the Department would decide the representation within a period of 3 months from the date of receipt of the representation. The OA stands disposed of accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

D.C. Verma
(D.C. Verma)
Vice Chairman (J)

प्रांतीय संस्कृति
कालापुर, दि.....
(1) दि.....
(2) दि.....
(3) दि.....
(4) दि..... "SA" दि.....
राज्यीय विधायक विधानसभा

J. Pathak
Mr. Barresi

Rejaul
उप सचिव

*Issued
On 30/6/88*